

Seizure of Documents relating to India Belting and Cotton Mills Ltd.

7678. SHRI GADILINGANA GOWD: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that books, papers and documents of certain years were seized by the Special Police Establishment from the India Belting and Cotton Mills Limited, Serampore, West Bengal as early as in 1959 in connection with forgery and improper use of an import licence by the then management of the company ;

(b) If so, whether final action has been taken ; and

(c) if not, the reasons for the delay and the names of persons involved in it ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Certain documents were seized in 1960 by the Special Police Establishment from the premises of M/s. India Belting and Cotton Mills Ltd., Serampore against whom there were allegations of improper use of material imported by them against an import licence issued to them. The court proceedings against the firm was quashed by the High Court and the Supreme Court did not allow special leave to appeal.

(c) Does not arise.

Collection of Road Tax in Delhi

7679. SHRI MADHU LIMAYE : SHRI KANWAR LAL GUPTA:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that people have to wait long hours at the offices/booths opened for collection of road tax for motor vehicles in Delhi for the year 1968-69 ;

(b) whether it is also a fact that people have been waiting in the sun for long hours to get this facility ;

(c) what specific steps are being taken by Government to see that people do not have to wait for more than a few minutes to get the tax tokens and thus save the man hours lost in the process of long wait at these offices/booths ; and

(d) whether Government have a proposal for extending the last date of collection of road taxes at the booth opened at North Block ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) and (b). According to the Delhi Administration, while there is a heavy rush at the tax collecting offices/booths, it is not a fact that people have to wait for long hours. Tents have also now been provided for the convenience of the tax payers.

(c) 84 counters have been opened for the collection of motor vehicle tax in Delhi. A system of issuing "tokens" has also been introduced to reduce the queues.

(d) No, Sir. The last date for the payment of the tax is fixed by the Delhi Administration under the Delhi Motor Vehicles Taxation Act, 1962.

Road Development in Tripura

7680. SHRI MANIKYA BAHADUR: Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether any scheme for road development in Tripura in 1968-69 has been submitted by that Government for Central Government's approval ;

(b) if so, whether the same has met Government's approval ;

(c) the broad outlines of the scheme and its cost ; and

(d) what Central assistance would be given for implementation thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) to (c). The Government of Tripura submitted their Annual Plan for 1968-69 to the Planning Commission for road development, involving a total outlay of Rs. 135.53 lakhs which envisaged the following works :

(Rs. in lakhs)

	1	2	3
1. Agartala-Assam Road including replacement of SPT bridges and culverts etc.			36.81
2. Agartala-Udaipur-Sabroom road			6.14
3. Ambasa-Bogafa road.			13.10

1	2	3
4.	Major District roads and other District Roads.	75.36
5.	Rural Roads	3.06
6.	Soil testing laboratory survey of bridges etc.	1.06
	Total	135.53

The total Plan outlay approved for Roads during 1968-69 is Rs. 90 lakhs.

(d) No financial assistance is given to the Tripura Government specifically for road development works. They are given grants-in-aid for covering the entire deficit in their overall revenue expenditure and loans to meet their net capital expenditure (*i.e.* expenditure *minus* recoveries).

Security Arrangements at Kutch Border

7681. SHRI VIRENDRAKUMAR SHAH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Gujarat Chief Minister had talks with the Prime Minister and the Home Minister in New Delhi on the 22nd March, 1968 on the steps to be taken to strengthen the security arrangements along the Kutch border, in view of the large scale intrusion of Parkistani fishing vessels into the area ;

(b) if so, the Chief Minister's appraisal of the security problem in the area ; and

(c) the outcome of the talks ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) and (c). It was agreed that all necessary steps should be taken for the security of the area.

Ships plying in Andaman-Nicobar Islands

7682. SHRI K. R. GANESH : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the total number of Inter Island vessels used for passenger service in Andaman-Nicobar routes where these vessels ply and their passenger carrying capacity ;

(b) whether all these vessels conform to the Indian Merchant Shipping Rules for

life and passengers certificates issued by competent authorities ;

(c) the number of vessels for cargo service and whether they comply to the Merchant Shipping Rules ; and

(d) the number of illegal poaching boats captured in Andaman and Nicobar Islands and whether these are being utilised by Government and if so, for what purpose ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) to (d). The information is being collected and will be laid on the table of the House.

Satellite Port at Bombay

7683. SHRI S. R. DAMANI : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it has been decided to establish a satellite port at Bombay at Sheva-Nhava ; and

(b) if so, whether the details of the project have been worked out ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) and (b). A Master Plan for the future development of Bombay Port, taking into account the expected traffic and technological developments in the future, is under preparation by the Port Trusts' Consulting Engineers. The question of constructing a satellite port to Bombay at Nhava-Sheva forms part of the Master Plan study. The Master Plan is expected to be ready by June 1968, after which a decision will have to be taken and the details of the satellite port project worked out.

Scrapping of Schemes by Delhi Administration

7684. SHRI M. L. SONDHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Delhi Administration is forced to drop about 37 schemes relating to the development of Union Territory of Delhi ;

(b) if so, whether Government have taken stock of the harm which will be